

- (1) A copy of the Juvenile Justice (Dadra and Nagar Haveli) Rules, 1988 (Hindi and English versions) published in Notification No. ADM/SWO/JJ/88 in Gazette of Dadra and Nagar Haveli dated the 30th November, 1988 under sub-section (3) of section 62 of the Juvenile Justice Act, 1986.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T- 1725/92]
- (3) A copy of the Annual Report (Hindi and English versions) on the working of the Provisions of Section 15A of the Protection of Civil Rights Act, 1955 for the years 1989 and 1990 under sub-section (4) of section 15A of the said Act. [Placed in Library. See No. L.T- 1726/92]

Detailed Demands for grants of the Ministry of Civil Supplies, Consumer Affairs and public Distribution for 1992-93

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): Sir, I beg to lay on the Table a copy of the Detailed demands for Grants (Hindi and English versions) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution for the year 1992-93. [Placed in Library. See No. L.T- 1727/92]

Statement corrections the reply given on 19 December 1991 to USQ No 4709 regarding oil refinery in Tanjore and reasons for delaying in connecting the reply.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLI RAMACHANDRAN): Sir, behalf of Shri S. Krishna Kumar I beg to lay on the Table a statement (Hindi and English

versions) (i) correcting the reply given on the 19th December, 1991 to Unstarred Question No. 4709 by Shri K. Thulasiah Vandayar regarding oil refinery in Tanjore; and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. L.T- 1728/92]

Notifications under Indian Veterinary Council Act, 1984

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): Sir, I beg to lay on the Table—

A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 66 of the Indian Veterinary Council Act, 1984:-

- (i) The Veterinary Council of India (Inspectors and Visitors) Regulations, 1991 published in Notification No. G.S.R. 678 (E) in Gazette of India dated the 12th November, 1991., together with a corrigendum published in Notification No. G.S.R. 75(E) dated the 3rd February, 1992.
- (ii) The Veterinary Council of India (General) Regulation 1991 published in Notification No. G.S.R. 694(E) in Gazette of India dated the 18th November, 1991 together with a corrigendum published in Notification No. G.S.R. 76(E) dated the 3rd February, 1992. [Placed in Library. See No. L.T- 1729/92]

Notification under Multhi State co-operation societies Act, 1984 and Annual Report and Review on the working of the Bihar State Agro Industries Development Corporation Ltd. Patna for 1981-82 and statement for delay in laying the papers etc.

THE MINISTER OF STATE IN THE